

NATIONAL COMPANY LAW TRIBUNAL : MUMBAI BENCH

COURT-III

24.M.A. 2397/2019

IN

C.P. 2804/2018

CORAM :SHRI BHASKO.ARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **03.01.2020**

NAME OF THE PARTIES: ParizadVawadia

v/s

Cratos Aviation Services Pvt. Ltd

SECTION 241-242 OF COMPANIES ACT, 2013

ORDER

At the request of both sides, list this matter on 26.02.2020.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

/SUNIL/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)